GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA

UNSTARRED QUESTION NO.1666 TO BE ANSWERED ON 08.12.2021

Impact of COVID-19 on Revenue of Coal Industry

1666. SHRI JAYADEV GALLA:

Will the Minister of *Coal* be pleased to state:

- a. the impact of COVID-19 on the revenue of Coal industry in India;
- b. whether the Government has taken any steps to revive the industry;
- c. if so, the detail thereof and if not, the reasons therefor;
- d. the State-wise classification of the number of coal workers who lost their lives due to COVID-19;
- e. whether the Government has planned to provide any compensation to the families of coal workers who lost their lives due to COVID-19; and
- f. if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a),(b) & (c) Coal production was impacted due to COVID-19. The negative impact of COVID -19 on the revenue of Coal India Limited is Rs. 6054.33 Cr and of Singareni Collieries Company Limited (SCCL) is Rs. 5921 Cr.

To support the industry, measures like abolition of performance incentive from consumers, reduction in reserve price in case of sales under e-auction and fetching of lower e-auction premium were initiated.

Besides, the following relaxation was granted to coal blocks allocated, by the Nominated Authority, Ministry of Coal, during COVID-19 Pandemic:

(i) For First Wave of COVID-19 in 2020 – For operational coal mines 3+1 (extra 1 month from Underground mine) relaxation granted and production schedule to be adjusted on prorata basis w.e.f. 01.04.2020. For non-operational coal mines, 3 months relaxation was granted w.e.f. 01.04.2020.

(ii) For Second Wave of COVID-19 in 2021 - 3 months relaxation was granted to both operational and non-operational coal mine w.e.f. 01.04.2021.

Name of the company	Name of the State	Number of workers who lost their lives
Coal India Limited	Assam	6
	Chhattisgarh	133
	Delhi	2
	Jharkhand	177
	Madhya Pradesh	159
	Maharashtra	193
	Odisha	67
	Uttar Pradesh	13
	West Bengal	75
	Sub-total (CIL)	825
Singareni Collieries Company Limited	Telangana	96
NLC India Limited	Tamil Nadu	83
	Uttar Pradesh	1
	Sub-total (NLCIL)	84
	Grand tota	1 1005

(d) State-wise classification of the number of coal workers in Coal Companies under Ministry of Coal, who lost their lives due to COVID-19, is as under:

(e) & (f) Yes. Following compensation to the families of coal workers who lost their lives due to COVID-19 have been provided by the respective coal companies:

(i) Coal India Limited (CIL) extended Ex-gratia amount of Rs. 15 lakh to the next of kin of employees of CIL and its subsidiaries including Contractors' workers dying due to COVID-19 with effect from 24.03.2020 along with all statutory compensations to the dependents/nominees of the deceased.

(ii) NLC India Limited (NLCIL) has not provided any compensation on account of death due to COVID-19. However, all other statutory compensations are extended to the dependents/nominees of the deceased. Further, a scheme for providing employment to the dependents of the deceased who died due to COVID-19 has been approved by the Board.

(iii) Ex-gratia payment of Rs. 15 Lakhs has been extended to the dependents/nominees of the deceased who died due to COVID-19 in Singareni Collieries Company Limited (SCCL).
